

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 286 OF 2016**

**Dated: 8<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Changodar Chamber of Commerce & Industries ..... Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Raveena Dhamija

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **31.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**